

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3929**

TO BE ANSWERED ON THE 20TH MARCH, 2018 /PHALGUNA 29, 1939 (SAKA)

KIDNAPPING OF CHILDREN

3929. DR. A. SAMPATH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of the Government that a large number of children in the country, mostly in the metropolitan cities and particularly those who are staying on the roadside and selling things at the traffic signals are being kidnapped;

(b) if so, the action taken by the Government in this regard;

(c) whether any steps has been taken for betterment of such children; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per the information provided by the National Crime Records Bureau (NCRB), details of State/UT-wise and City-wise cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted for kidnapping & abduction of children during 2014-2016 are given in Annexure-I & II respectively.

(b) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with

the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Ministry of Home Affairs has issued Advisories for combating crimes against children. These Advisories are also available on www.mha.gov.in.

Ministry of Home Affairs advised all States/UTs to rescue the missing children by way of conducting sustained campaigns throughout the country. Accordingly, “Operation Smile” (1st January, 2015 to 31st January, 2015), “Operation Muskaan” (1st July, 2015 to 31st July, 2015), “Operation Smile-II” (1st January to 31st January, 2016), “Operation Muskaan-II” (1st July, 2016 to 31st July, 2016) and “Operation Muskaan-III” (1st July, 2017 to 31st July, 2017) have been conducted in the country.

Ministry of Women & Child Development is implementing a centrally sponsored scheme - “Child Protection Services” (earlier referred to as Integrated Child Protection Scheme (ICPS)) for execution of JJ Act and for the improvement in the well-being of children in difficult circumstances including children in need of care & protection. Under ICPS, financial assistance is provided to the State Governments/UT administrations for, inter-alia, undertaking a situational analysis of children in difficult circumstances, for setting up and maintenance of various types of Child Care Institutions (CCIs) either directly or through NGOs. As a rehabilitative measure in these CCIs, children are provided education appropriate to their age, either within the institution, or outside in a formal education system, through convergence with other schemes and programs of the Government and/or Civil Society.

State/UT-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under
Kidnapping & Abduction for Crimes against Children during 2014-2016

SL	State/UT	2014						2015						2016					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	637	370	5	718	534	5	530	317	7	466	459	14	494	302	8	507	439	15
2	Arunachal Pradesh	67	27	0	52	38	0	120	39	0	47	48	0	56	22	1	33	28	1
3	Assam	455	119	6	455	119	6	1686	377	5	1658	404	5	2970	764	7	3155	852	7
4	Bihar	1865	1018	27	1926	1370	30	1536	834	13	1426	1126	32	3257	2384	26	3442	2694	46
5	Chhattisgarh	1845	823	84	936	981	100	1848	624	156	787	789	179	1989	769	142	924	926	172
6	Goa	134	18	0	40	34	0	102	29	2	29	31	2	88	19	0	31	25	0
7	Gujarat	2101	1290	17	1819	1803	23	1590	880	14	1142	1220	16	1749	975	14	1256	1296	17
8	Haryana	1093	442	50	653	628	54	1445	427	39	603	531	50	1282	425	23	758	636	26
9	Himachal Pradesh	213	56	1	94	76	1	232	62	3	83	81	5	230	47	0	94	73	0
10	Jammu & Kashmir	139	49	0	122	68	0	245	69	1	162	115	1	167	56	1	124	92	1
11	Jharkhand	106	63	9	109	76	12	137	64	8	102	73	11	247	162	21	224	177	21
12	Karnataka	1238	390	6	777	535	7	1670	363	4	641	510	4	2144	372	8	717	501	10
13	Kerala	134	138	0	164	172	0	174	139	8	202	164	5	157	146	1	172	167	1
14	Madhya Pradesh	6344	2096	206	2714	2534	262	5270	1997	155	2466	2677	215	6016	2201	240	3208	2673	309
15	Maharashtra	2623	940	12	1649	1380	17	6966	1335	32	2626	1789	37	7956	1558	30	2154	2099	36
16	Manipur	69	1	0	15	0	0	52	13	0	25	13	0	62	23	0	35	26	0
17	Meghalaya	54	19	0	34	19	0	66	11	0	19	11	0	76	12	1	44	12	1
18	Mizoram	2	2	0	2	2	0	9	6	2	8	6	2	5	4	3	4	5	3
19	Nagaland	7	5	3	7	5	3	40	13	2	23	19	2	47	5	3	31	6	3
20	Odisha	874	279	3	424	379	3	993	409	2	506	490	2	1154	562	3	604	604	4
21	Punjab	876	251	39	662	436	48	943	369	87	674	473	101	1031	297	33	731	435	42
22	Rajasthan	1875	693	99	902	885	137	1728	628	59	781	809	76	1891	690	78	855	859	97
23	Sikkim	17	7	1	6	4	0	2	2	0	2	2	0	11	2	0	8	2	0
24	Tamil Nadu	390	179	39	437	395	63	407	187	10	394	334	17	373	152	28	224	189	37
25	Telangana	660	308	10	784	635	10	650	380	10	433	497	11	759	330	17	612	436	20
26	Tripura	88	34	1	74	51	3	106	56	4	54	56	4	100	61	4	93	78	4
27	Uttar Pradesh	5875	3955	749	11537	7508	1500	5914	3488	994	11680	6887	1682	9657	4214	613	14908	8113	1253
28	Uttarakhand	275	107	16	118	121	17	446	59	41	104	99	48	436	96	8	110	113	8
29	West Bengal	3205	2070	4	3337	2172	4	2955	2654	11	2769	2850	15	4178	2659	8	3493	3050	12
	TOTAL STATE(S)	33261	15749	1387	30567	22960	2305	37862	15831	1669	29912	22563	2536	48582	19309	1321	38551	26606	2146
30	A & N Islands	12	6	0	8	7	0	28	7	0	9	8	0	25	7	0	19	9	0
31	Chandigarh	130	47	7	48	55	7	171	25	8	43	38	9	145	25	12	22	31	17
32	D&N Haveli	8	3	0	3	3	0	14	4	0	7	5	0	10	3	0	1	3	0
33	Daman & Diu	4	2	0	2	2	0	21	0	0	2	2	0	20	2	0	1	1	0
34	Delhi UT	6452	586	73	492	612	78	6881	533	51	558	569	67	5935	415	48	494	544	50
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	9	5	0	5	5	0	5	3	0	7	6	0	6	3	0	2	3	0
	TOTAL UT(S)	6615	649	80	558	684	85	7120	572	59	626	628	76	6141	455	60	539	591	67
	TOTAL (ALL INDIA)	39876	16398	1467	31125	23644	2390	44982	16403	1728	30538	23191	2612	54723	19764	1381	39090	27197	2213

Source: Crime in India

Cities wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under **Kidnapping & Abduction for Crimes against Children** during 2014-2016

SL	Cities	2014						2015						2016					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Agra (Uttar Pradesh)	67	52	19	143	138	41	164	67	15	189	82	22	149	51	11	179	153	27
2	Ahmedabad (Gujarat)	276	152	5	187	177	10	294	147	0	195	199	0	241	157	2	144	174	2
3	Allahabad (Uttar Pradesh)	44	20	3	44	28	6	20	7	11	8	9	29	37	22	0	52	24	0
4	Amritsar (Punjab)	55	34	5	40	30	5	74	14	12	38	23	12	71	9	4	17	10	4
5	Asansol (Assam)	3	2	0	5	5	0	75	36	0	74	39	0	65	38	0	138	42	0
6	Aurangabad (Maharashtra)	50	17	0	33	30	0	140	15	0	28	30	0	174	19	0	26	23	0
7	Bengaluru (Karnataka)	614	129	2	235	208	2	665	106	1	157	147	1	871	96	1	190	161	1
8	Bhopal (Madhya Pradesh)	192	80	0	88	88	0	391	71	3	87	87	3	436	129	41	140	140	48
9	Chandigarh City	114	42	6	45	44	6	152	23	6	38	35	8	138	23	11	21	28	13
10	Chennai (Tamil Nadu)	19	21	14	21	24	14	13	14	0	22	15	0	16	23	1	16	30	2
11	Coimbatore (Tamil Nadu)	0	0	0	0	4	0	2	1	0	2	2	0	3	4	1	1	1	1
12	Delhi	5573	556	57	428	559	62	5885	447	49	477	492	65	5457	403	48	475	509	50
13	Dhanbad (Jharkhand)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Durg-Bhilainagar(Chhattisgarh)	205	70	3	68	71	3	179	54	14	124	114	14	187	61	17	80	63	17
15	Faridabad (Haryana)	4	4	0	4	4	0	166	47	0	53	53	0	228	81	0	149	86	0
16	Ghaziabad (Uttar Pradesh)	99	69	25	114	75	32	92	46	13	145	131	35	92	17	7	90	17	7
17	Gwalior (Madhya Pradesh)	173	40	0	42	42	0	159	44	1	79	79	2	186	40	0	78	78	0
18	Hyderabad (Telangana)	288	36	0	56	56	0	288	81	0	42	30	0	243	72	1	54	72	1
19	Indore (Madhya Pradesh)	390	95	8	110	110	8	245	53	11	73	72	21	371	50	13	102	95	25
20	Jabalpur (Madhya Pradesh)	242	70	2	81	81	2	353	121	0	88	88	0	299	60	4	130	130	4
21	Jaipur (Rajasthan)	442	99	1	106	106	1	436	93	1	106	106	1	430	112	2	127	127	2
22	Jamshedpur (Jharkhand)	35	15	1	19	18	2	52	25	4	45	33	6	25	39	12	34	39	12
23	Jodhpur (Rajasthan)	53	26	1	41	41	1	94	40	4	50	50	4	40	13	1	20	20	1
24	Kannur (Kerala)	3	6	0	6	9	0	5	4	0	3	6	0	3	1	0	5	1	0
25	Kanpur (Uttar Pradesh)	59	27	2	169	80	5	114	35	2	210	115	4	97	29	3	56	38	16
26	Kochi (Kerala)	1	1	0	1	1	0	7	7	0	9	9	0	5	4	0	5	4	0
27	Kolkata (West Bengal)	221	60	2	280	68	2	218	212	0	242	220	0	161	39	0	356	41	0
28	Kollam (Kerala)	6	5	0	2	5	0	7	7	0	7	7	0	5	7	1	6	7	1
29	Kota (Rajasthan)	32	5	0	5	5	0	180	10	0	13	13	0	146	20	0	23	23	0
30	Kozhikode (Kerala)	1	2	0	1	5	0	9	3	0	13	3	0	8	10	0	11	13	0
31	Lucknow (Uttar Pradesh)	104	28	7	63	79	7	31	17	22	32	32	22	844	64	8	225	64	8
32	Ludhiana (Punjab)	57	10	3	67	49	6	211	95	38	122	95	40	125	61	3	138	62	4
33	Madurai (Tamil Nadu)	10	7	0	14	7	0	7	4	0	4	4	0	11	12	1	16	12	1
34	Malappuram (Kerala)	0	0	0	0	0	0	2	1	0	2	1	0	0	1	0	0	1	0
35	Meerut (Uttar Pradesh)	60	46	9	105	82	18	41	26	12	41	30	12	59	32	0	63	37	0
36	Mumbai (Maharashtra)	466	130	2	194	162	3	1520	151	12	226	209	12	1864	219	13	238	261	15
37	Nagpur (Maharashtra)	131	47	0	79	65	0	326	52	0	59	54	0	464	73	1	89	79	1
38	Nasik (Maharashtra)	37	8	0	24	17	0	156	13	0	28	28	0	172	27	0	34	35	0
39	Patna (Bihar)	147	25	2	147	25	2	190	46	1	170	124	1	376	332	7	280	332	7
40	Pune (Maharashtra)	131	48	1	130	82	1	635	83	1	137	97	1	747	92	1	100	124	1
41	Raipur (Chhattisgarh)	157	45	4	42	45	4	207	27	6	35	34	7	214	46	9	51	52	12
42	Rajkot (Gujarat)	76	43	0	50	52	0	70	37	0	44	38	0	58	13	0	13	14	0
43	Ranchi (Jharkhand)	0	0	0	0	0	0	4	0	0	4	0	0	9	9	0	9	9	0
44	Srinagar (Jammu & Kashmir)	37	18	0	18	18	0	57	15	0	15	15	0	25	12	0	12	12	0
45	Surat (Gujarat)	240	67	2	85	75	2	228	41	1	46	46	1	221	67	0	65	70	0
46	Thiruvananthapuram (Kerala)	13	11	0	12	10	0	13	14	0	15	9	0	8	7	0	11	9	0
47	Thrissur (Kerala)	2	1	0	2	2	0	6	2	0	7	2	0	2	4	0	6	8	0
48	Tiruchirapalli (Tamil Nadu)	2	4	0	0	9	0	4	0	0	5	0	0	1	1	0	1	1	0
49	Vadodara (Gujarat)	77	60	0	63	63	0	68	23	0	24	23	0	91	50	0	51	52	0
50	Varanasi (Uttar Pradesh)	42	52	0	47	73	0	65	33	0	104	39	0	107	59	9	123	117	12
51	Vasai Virar (Maharashtra)	53	18	0	22	18	0	294	15	0	33	20	0	353	27	0	21	36	0
52	Vijayawada (Andhra Pradesh)	18	19	0	68	62	0	24	24	2	27	41	2	26	17	3	25	33	7
53	Vishakhapatnam(Andhra Pradesh)	66	23	1	58	21	1	126	46	0	72	58	0	57	18	0	39	18	0
	TOTAL CITIES	11187	2445	187	3664	3128	246	14764	2595	242	3869	3288	325	16018	2872	236	4335	3587	302

Source: Crime in India

